

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A Nos. 348 & 350 of 2015 in
DFR No. 1357 of 2015**

Dated: 6th November, 2015

In the matter of :

Renewable Energy Developers Association of Karnataka

.... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

... Respondent (s)

ORDER

The Bench has not assembled.

As agreed by the parties, list the matter on **18.11.2015.**

COURT MASTER